

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1342
TO BE ANSWERED ON 01.07.2019**

COVERAGE OF SOCIAL SECURITY

**†1342. SHRIMATI RANJAN BEN DHANANJAY BHATT:
SHRI PARVESH SAHIB SINGH:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is considering seriously to increase the coverage of social security in the country and if so, the details thereof;**
- (b) whether the Government has taken any steps in this regard so far and if so, the details thereof and if not, the reasons therefor;**
- (c) whether the unorganized workers in Delhi have access to social securities like provident funds, family pensions, gratuity, workmen's compensation, if so, the details thereof; and**
- (d) if not, steps taken by the Government to provide it in Delhi and the total number of unorganized workers having been linked to at least one of the social security schemes in Delhi as of June 2019?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): In order to provide social security benefits to the workers in the unorganised sector, the Government has enacted the Unorganised Workers' Social Security Act, 2008 implemented across India including National Capital Territory of Delhi. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government.

Contd..2/-

Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to the unorganised workers depending upon their eligibility. Government of India and State Governments pay the annual premium in equal share without any burden on the beneficiary. The health and maternity benefits are addressed through Ayushman Bharat scheme. For old age protection in the form of monthly pension, Government of India has recently launched Pradhan Mantri Shram Yogi Maandhan (PM-SYM). Under the scheme, minimum assured monthly pension of Rs. 3000/- will be provided to the unorganised workers after attaining the age of 60 years. Prescribed monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. As on 26.06.2019, there are 6,204 workers enrolled under PM-SYM, from Delhi.
